

हूँ और प्रार्थना करता हूँ कि वह इस बारे में
एक वक्तव्य दें :—

“केन्द्रीय सरकार से अनाज की
अपर्याप्त सप्लाई से बिहार,
उड़ीसा, राजस्थान, पंजाब, महा-
राष्ट्र और उत्तर प्रदेश में उत्पन्न
गम्भीर खाद्य स्थित के समाचार”।

The Minister of Food and Agriculture (Shri C. Subramaniam): I have placed a statement on the Table of the House explaining the position of the food situation in the States particularly with reference to the Central supply.

श्री मधु लिमये : अध्यक्ष महोदय, इस स्टेटमेंट को पढ़ा जाये।

Mr. Speaker: He has placed the statement on the Table of the House. Can the copies of the statement be supplied by 4 O'Clock?

श्री मधु लिमये : अगर इस को अभी पढ़ा जायेगा, तो इस बारे में सवाल पूछना आसान हो जायेगा।

Shri C. Subramaniam: Then I shall sion is that it has already been supplied.

Some Hon. Members: No, no.

Shri C. Subramaniam: Then I shall supply it by 4 O'Clock.

Mr. Speaker: These copies may be placed in the Notice Office so that the Members can have them. I will take it up at 3-45 p.m.

श्री मधु लिमये : अध्यक्ष महोदय, माननीय मंत्री को कहा जाये कि वह इस स्टेटमेंट को पढ़ें, नाकि हम उस पर सवाल पूछ सकें।

अध्यक्ष महोदय : सवालियों के लिए ही तो इस स्टेटमेंट की कॉपियां नोटिस आफिस में रखी जा रही हैं। इस को पीने चार बजे लिया जायेगा। उस वक्त तक माननीय सदस्य उस को देख लें।

12.02 hrs.

CALLING ATTENTION NOTICE (QUERY)

Shrimati Yashoda Reddy (Kurnool): I have given one Calling Attention Notice regarding the damage of Rameshwaram Island. Will the Minister make a statement by this evening?

Shri D. C. Sharma (Gurdaspur): I have also submitted a notice on the same subject.

Mr. Speaker: Papers to be laid on the Table. I will request the hon. lady Member to excuse me at this moment. I will not answer it at this moment. Papers to be laid on the Table.

12.02½ hrs.

PAPERS LAID ON THE TABLE

EIGHTH ANNUAL REPORT ON WORKING AND ADMINISTRATION OF COMPANIES ACT, 1956 FOR THE YEAR ENDING 31ST MARCH, 1964

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of the Eighth Annual Report on the working and administration of the Companies Act, 1956, for the year ended the 31st March, 1964, under section 638 of the said Act. [Placed in Library. See No. LT-3728/64].

STATEMENT IN REPLY TO HALF-AN-HOUR DISCUSSION RAISED BY SHRI HEM RAJ REGARDING DEVELOPMENT OF HILL AREAS.

The Minister of Food and Agriculture (Shri C. Subramaniam): I beg to lay on the Table under direction 19 issued by the Speaker, a statement in reply to the half-an-hour discussion raised by Shri Hem Raj on the 17th December, 1964, regarding development of hill areas. [Placed in Library. See No. LT-3729/64].